

BOMBAY CRIMINAL SIDE

Case Name	Abbreviation For SMS
APPLICATION IN CR. CONF.	APPCO
APPLICATION IN CR. CONT. PETN.	APPCP
APPLICATION IN CR. PIL	APPI
APPLICATION IN CR. REFERENCE	APPCR
APPLICATION IN CR. SUO-MOTO CONP	APPSC
APPLN FOR LEAVE TO APPEAL(PVT.)	ALP
APPLN FOR LEAVE TO APPEAL(STATE)	ALS
CR. ANTICIPATORY BAIL APPLN.	ABA
CR. APPEAL	APEAL
CR. APPLICATION	APPLN
CR. APPLICATION IN APPEAL	APPA
CR. APPLICATION IN APPLICATION	APPP
CR. APPLICATION IN REVISION	APPR
CR. APPLICATION IN WRIT PETITION	APPW
CR. CONFIRMATION CASE	CONF
CR. CONTEMPT PETITION	CONP
CR. REFERENCE	REF
CR. REVISION APPLN.	REVN
CR. SUO-MOTU APPLICATION	SMAP
CR. SUO-MOTU CONTEMPT PETN.	SMCP
CR. SUO-MOTU PETITION	SOMO
CR. SUO-MOTU REVISION APPLN.	SMRN
CR. SUO-MOTU WRIT PETITION	SMWP
CR. WRIT PETITION	WP
CRIMINAL APPLN. U/S 482	APL
CRIMINAL BAIL APPLN.	BA
CRIMINAL REVIEW	REVV
PUBLIC INTEREST LITIGATION	CRPIL
SUO-MOTU CR. PIL	SMP
SUPREME CT. CR. C. C. NO.	CCNO
SUPREME CT. CR. CONTEMPT PETITION	SCCP
SUPREME CT. CR. INTROLOCATORY APPLICATON	IA
SUPREME CT. CR. MISC. PETITION	SCMP
SUPREME CT. CR. SPECIAL LEAVE PETITION	SLP
SUPREME CT. CRIMINAL APEAL	SCAP
SUPREME CT. TRANSFER PETITION(CR)	SCTP